

Annexure-I

Name of the Corporate Debtor
 VINDHYAVASINI STEEL PRODUCTS PRIVATE LIMITED
 List of Creditors as on 02.05.2023

Date of Commncement of CIRP

Order Passed
 Order Received

12 April 2023
 18 April 2023

List of Secured Finacial Creditors

S.No	Name of the Creditor	Details of Claim received		Details of Claim received		Amount Covered by Security Interest in Rs	% of Share to Total Claims Admitted in Rs	Amount covered by Guarantee	Amunt of Contingent claim in Rs	Amount of any mutual dues that may be set-off	Amount of Claim rejected	Amount of Claim under verification	Remarks if any
		Date of Receipt	Amount Claimed in Rs	Amount of Claim admitted in Rs	Details of Security Interest								
1	State Bank of India	30-04-2023	5,21,09,12,380	5,21,09,12,380	<p>Primary : All that piece or parcel of land known as Plot No. J-62 in the Murbad Addl Indl Area within Village limits of Kudavali and outside the limits of Municipal Corporation rural area Taluka and Registration Sub District Murbad, Dist Thane</p> <p>Collateral : Extension of EM on commercial premises owned by group company M/s. Rajput Retail Limited admn: 327658 sqm situated at Survey.no. 98,100/1,101,101/1 situated at village Tungwa , Saki Vihar Road,Kurla (W), Mumbai-400072</p> <p>Guarantee : Personal - Mr. Vijay Rajendraprasad Gupta Mr.Ajay Rajendraprasad Gupta and Corporate gurantee of M/s. Rajput Retail limited</p>	5,21,09,12,380	100%	-	-	-	-	-	
			5,21,09,12,380	5,21,09,12,380									